

Household electrification for the poor

792. PROF. M. V. RAJEEV GOWDA: Will the Minister of POWER be pleased to state:

- (a) the number of households electrified since 2004, year-wise and State-wise;
- (b) the number of electricity connections provided to Below Poverty Line (BPL) families since 2004, year-wise and State-wise;
- (c) the per capita electricity consumption of BPL households, State-wise;
- (d) whether Government intends to provide financial assistance to BPL households to pay electricity bills;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) As informed by the States, there are 22.20 crore household in the country, of these 19.40 crore household have been electrified as on 30.06.2018. Government has launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) which aims to electrify all un-electrified rural and urban poor households by 31.03.2019. 79.34 lakh households have been electrified upto 30.06.2018. The year-wise and State-wise details of electrification of households under Saubhagya are given in the Statement-I (*See* below).

(b) As on 30.06.2018, 3.13 crore free electricity connections have been released to Below Poverty Line households under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Saubhagya. The details are given in the Statement-II (*See* below).

(c) The per capita electricity consumption specifically for Below Poverty Line (BPL) households, State-wise is not maintained by the Ministry of Power. However, as reported by the States and UTs for the year 2016-17, the Per Capita Consumption in the country was 1122 kWh.

The State-wise Per Capita Consumption is given in the Statement-III (*See* below).

(d) to (f) Government of India do not provide any financial assistance to any category of consumers including BPL households for electricity bills. Electricity distribution including tariff, billing subsidy etc. fall within the purview of State Governments/DISCOMs or the regulators.

Statement-I

*State-wise and year-wise electrification of house-holds w.e.f. 11th October, 2017
as per Saubhagya portal*

Sl. No.	State	2017-18	2018-19 (as on 30.06.2018)	Total
1.	Andhra Pradesh	81949	12597	94546
2.	Arunachal Pradesh	0	1725	1725
3.	Assam	110836	189195	300031
4.	Bihar	449016	1067329	1516345
5.	Chhattisgarh	155490	236841	392331
6.	Gujarat	15748	8013	23761
7.	Haryana	3497	4693	8190
8.	Himachal Pradesh	1943	923	2866
9.	Jammu and Kashmir	0	5165	5165
10.	Jharkhand	125389	272793	398182
11.	Karnataka	59709	69200	128909
12.	Madhya Pradesh	1149748	406369	1556117
13.	Maharashtra	182896	244951	427847
14.	Manipur	746	33255	34001
15.	Meghalaya	0	26791	26791
16.	Mizoram	0	4646	4646
17.	Nagaland	473	27214	27687
18.	Odisha	135348	147954	283302
19.	Puducherry	0	852	852
20.	Punjab	0	386	386
21.	Rajasthan	212555	54067	266622
22.	Sikkim	0	1313	1313
23.	Tamil Nadu	2170	0	2170
24.	Telangana	23803	47308	71111
25.	Tripura	1882	67906	69788
26.	Uttar Pradesh	1133002	830353	1963355
27.	Uttarakhand	4960	4410	9370
28.	West Bengal	194153	123256	317409
TOTAL		40,45,313	38,89,505	79,34,818

Statement-II

State-wise and year-wise release of free electricity connections to BPL Households under DE

Sl. No.	State	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	-	2,26,654	6,06,750	9,45,368	5,66,518	2,58,751	51,348	50,570	-	-	-
2.	Arunachal Pradesh	-	-	-	-	967	9,205	11,347	7,140	18,762	4,200	-
3.	Assam	-	-	-	32,718	1,89,816	3,52,237	2,29,936	99,506	2,04,904	79,004	22,077
4.	Bihar	487	2,724	64,609	4,74,277	5,60,985	6,41,016	1,53,650	2,01,081	1,03,564	1,90,571	8,29,336
5.	Chhattisgarh	-	-	15,302	75,592	1,45,990	1,96,552	4,69,005	64,504	69,538	62,172	38,239
6.	Gujarat	-	10,373	67,944	1,16,310	85,931	4,20,126	1,02,134	26,729	11,672	1,726	-
7.	Haryana	-	-	6,907	16,930	69,453	90,535	9,303	19	5,432	1	-
8.	Himachal Pradesh	-	-	-	392	148	3,637	5,135	5,200	927	324	-
9.	Jammu and Kashmir	-	-	4,062	3,924	14,163	8,452	8,806	9,072	14,276	5,260	420
10.	Jharkhand	-	-	2,826	2,43,830	5,55,289	3,59,213	56,545	26,070	11,608	12,022	6,314
11.	Karnataka	12,268	1,07,047	2,55,421	2,26,046	1,34,949	48,861	44,631	24,640	16,560	19,532	2,735
12.	Kerala	-	-	6,596	3,394	6,131	1,117	-	35,755	60,229	12,329	15,657

13.	Madhya Pradesh	-	-	1,099	76,026	75,477	2,11,816	3,50,132	2,44,422	1,80,737	1,73,281	1,46,391
14.	Maharashtra	-	-	56,287	1,45,715	4,29,026	4,03,387	1,26,317	21,148	32,709	6,702	59
15.	Manipur	-	-	1,300	2,056	1,640	4,397	19,301	37	807	40,649	-
16.	Meghalaya	-	-	-	1,264	17,832	12,880	30,334	22,727	18,262	1,063	21
17.	Mizoram	-	-	-	-	378	8,129	6,236	401	4,096	10,023	-
18.	Nagaland	-	-	-	-	4,368	13,434	10,590	9,048	8,237	8,300	507
19.	Odisha	-	-	72	1,44,056	6,74,156	14,35,007	3,58,777	78,003	38,896	22,149	19,477
20.	Punjab	-	-	-	-	16,413	28,890		26,479	20,000	1,206	-
21.	Rajasthan	-	9,236	2,46,142	2,37,727	2,08,695	2,55,939	22,058	97,324	17,163	16,755	8,035
22.	Sikkim	-	-	-	-	66	7,121	2,179	417	346	1,622	1,850
23.	Tamil Nadu	-	-	-	296	3,83,533	1,15,044	2,329	-	-	-	-
24.	Telangana	-	-	-	-	-	-	-	-	-	868	-
25.	Tripura	-	-	-	-	22,085	36,886	21,170	18,516	16,383	1,272	4,435
26.	Uttar Pradesh	4,060	2,51,628	1,91,576	2,51,575	1,57,263	15,818	1,72,502	3,037	14,695	86,750	3,37,313
27.	Uttarakhand	-	21,539	61,642	50,111	51,998	19,596	-	4,035	29,000	-	-
28.	West Bengal	-	26,572	32,647	37,181	3,45,198	9,25,309	5,24,499	2,20,661	62,927	1,596	6,278
TOTAL		16,815	6,55,773	16,21,182	30,84,788	47,18,468	58,83,355	27,88,264	12,96,541	9,61,730	7,59,377	14,39,144

Statement-III***State-wise Annual Per Capita Consumption of Electricity
(Utilities and Non Utilities) 2016-17***

State/UT	Per Capita Consumption (kWh)
Chandigarh	1128
Delhi	1574
Haryana	1975
Himachal Pradesh	1340
Jammu and Kashmir	1282
Punjab	2028
Rajasthan	1166
Uttar Pradesh	585
Uttarakhand	1454
Northern Region	1003
Chhattisgarh	2016
Gujarat	2279
Madhya Pradesh	989
Maharashtra	1307
Daman and Diu	7965
Dadra and Nagar Haveli	15783
Goa	2466
Western Region	1533
Andhra Pradesh	1319
Telangana	1551
Karnataka	1367
Kerala	763
Tamil Nadu	1847
Puducherry	1784
Lakshadweep	633
Southern Region	1432
Bihar	272
Jharkhand	915

State/UTs	Per Capita Consumption (kWh)
Odisha	1622
West Bengal	665
Sikkim	806
Andaman and Nicobar	370
Eastern Region	695
Arunachal Pradesh	648
Assam	339
Manipur	326
Meghalaya	832
Mizoram	523
Nagaland	345
Tripura	470
North-Eastern Region	392
ALL INDIA	1122

Protection of power grids

793. DR. VIKAS MAHATME: Will the Minister of POWER be pleased to state:

(a) whether Government has taken any steps to curb load encroachment, which caused the major grid disturbance in the Northern Region;

(b) if so, the details thereof;

(c) what corrective measures are currently in place to check grid outages and power swings;

(d) whether Government is taking any steps to better their protection systems of power grids to prevent future grid disturbances; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) Ministry of Power, Government of India, constituted an Enquiry Committee to analyse the causes of the major grid disturbances in Northern Region and to suggest measures to avoid recurrence of such disturbance in future. The Committee submitted the report on 16th August, 2012. To mitigate the issue of load encroachment, the Committee, *inter-alia* recommended "review of zone-3 philosophy". Subsequently,